

**REPORT OF THE SALT DEPARTMENT FOR
THE YEAR 1962-63**

12.20 hrs.

The Minister of Industry (Shri Kanungo): I beg to lay on the Table a copy of Report of the Salt Department for the year 1962-63.

[Placed in Library. See No. LT-2037/63.]

(2) Consideration and passing of—

The Companies (Amendment) Bill, 1963, as reported by the Select Committee.

Shri Ranga: So soon?

Shri B. R. Bhagat: Then,

(3) The Preventive Detention (Continuance) Bill, 1963,

(4) The Banking Laws (Miscellaneous Provisions) Bill, 1963, and

(5) The Indian Tariff (Second Amendment) Bill, 1963.

12.19 hrs.

**PUBLIC ACCOUNTS COMMITTEE
(SIXTEENTH REPORT)**

Shri Tyagi (Dehra Dun): I beg to present the Sixteenth Report of the Public Accounts Committee on the Excesses over Voted Grants and Charged Appropriations disclosed in the Appropriation Accounts (Civil), 1961-62.

Shri S. M. Banerjee (Kanpur): I want to draw your attention to two motions which we had tabled. On one of them, you will remember, a lot of calling-attention-notice had been tabled, and that was regarding Pakistan's attitude on our borders. You, Sir, in your wisdom had asked us to initiate a discussion by moving a motion for discussion if we were not satisfied with the reply of the hon. Minister or the Deputy Minister. We have already tabled such a motion, and I thought that the Minister of Parliamentary Affairs in consultation with the Prime Minister would take up this issue as a very urgent matter next week.

BUSINESS OF THE HOUSE

The Minister of Planning (Shri B. R. Bhagat): Sir, as the Minister of Parliamentary Affairs is out of station on an urgent duty, with your permission, I rise to announce that Government Business in this House during the week commencing 9th December, 1963, will consist of:

- (1) Further discussion on the Report on the mid-term appraisal of the Third Five Year Plan, laid on the Table of the Lok Sabha on the 26th November, 1963.

The second motion which has also been signed by many Members is regarding cases of corruption and the solution to the problem of corruption.

I would like to know from the hon. Minister whether he can throw any light on these two motions. Shri B. R. Bhagat possibly may be able to say or the Minister of Parliamentary Affairs could throw some light on these two motions, one relating to the situation created by Pakistan's attitude and the other relating to corruption.